

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO.7 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE MRS JUSTICE M G UMA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU				
FURTHER HEARING				
1	CRL.P 7516/2022 (DATE)	(482(Cr.PC) / 528(BNSS),)	<i>PET: MR VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 MAHESH S FOR R2
Connected With				
1.1	CRL.P 7710/2022	(482(Cr.PC) / 528(BNSS),)	<i>PET: MR. VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 MAHESH S FOR R2 (VK NOT FILED)
1.2	CRL.P 7723/2022	(482(Cr.PC) / 528(BNSS),)	<i>PET: MR VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 MAHESH S FOR R2 (VK NOT FILED)
1.3	WP 1387/2022 R/W 482 OF CRPC REG: IA 1/24 FOR DIRECTION FILED BY COUNSEL FOR PETITIONER	(GM, RES)	<i>PET: SRI NITIN KANJI SHAH AND OTHERS MAHESH S AND CO</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP WAIVES NOTICE FOR R1 PRAVALLIKA FOR R2 (VK NOT FILED) PRASHANTH POPAT FOR R2
1.4	WP 11756/2022 R/W 482 OF CRPC REG: NON COMPLIANCE OF OFFICE OBJN AT SCRUTINY STAGE	(GM, RES)	<i>PET: SRI. NITIN KANJI SHAH AND OTHERS MAHESH S AND CO</i>	<i>RES: STATE OF KARNATAKA BY AND OTHERS</i> POPAT PRASHANTH DHARMASINH FOR R2 (VK NOT FILED)

COURT HALL NO:22

1.5 WP 11818/2022 (GM, RES) *PET: SRI.NITIN KANJI RES: STATE OF*
R/W 482 OF CRPC *SHAH KARNATAKA BY AND*
MAHESH S AND CO *OTHERS*

POPAT PRASHANTH
DHARMASINH FOR R2
(VK NOT FILED)

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